

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

12

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : TCP/80/2016

NAME OF THE PETITIONER(S) : S. N. Santosh Kumar

NAME OF THE RESPONDENT(S) : Akshya Textiles Limited & 9 others

UNDER SECTION : 397/398

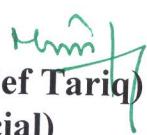
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1) Anirudh Krishnan B. N. Jay Prasanna	Counsel for Petitioners	
2) R. VIDHYA SHANKAR 98522 11895	Adv. for R-1	R. Vidhya Shankar 
3) R. SRINIVAS 9841028008	Adv. for R-2	

ORDER

Shri R. Srinivas, Counsel for applicant present. Shri R. Vidhya Shankar, counsel for R1 and Shri Anirudh Krishnan and Shri B.N.Sanjay Prasanna, counsel for R1 & R2 present. Put up for final arguments on 3/3/2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)